

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 24th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Nimisha S. Dutta

Counsel for the Respondent(s): Mr. Saurav Agrawal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

We have heard the Learned Counsel for Respondent.

Post the matter for further hearing tomorrow i.e. on **25.02.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/rt